

**CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH AT BANGALORE**

**MISCELLANEOUS APPLICATION NO.170/00875/2019**

**IN  
ORIGINAL APPLICATION NO.170/01185/2019**

**DATED THIS THE 5<sup>TH</sup> DAY OF DECEMBER, 2019**

**HON'BLE DR K B SURESH....MEMBER (J)  
HON'BLE SHRI C V SANKAR .....MEMBER (A)**

Dr.Nirmala Yeligar,  
Aged about 53, Working as ADP  
At Doordarshan Kendra,  
Residing at No.20/7 GBS Lavilla,  
3<sup>rd</sup> Cross, Lavelle Road,  
Bangalore-560 001.

...Applicant

(By Advocate Shri.N.Obalappa)

Vs.

1. The Union of India,  
Represented by its Secretary,  
Ministry of Information and Broadcasting  
'A' Wing, Shastry Bhavan,  
New Delhi-110 001.

2. The Chief Executive Officer,  
Prasar Bharati, "C" Tower,  
Doordarshan Bhavan, Copernicus Marg,  
Mandi House, New Delhi-110 001  
3. The Director General,  
Doordarshan, Doordarshan Bhavan,  
Copernicus Marg, New Delhi-110 001.

4. The Addl. Director General, SZ,  
& HOO Doordarshan Kendra,  
Bangalore-560 006.

5. Shri.Rajkumar Upadyay,  
Additional Director General,  
South Zone, Doordarshan,  
Bangalore-560 006.

...Respondents

(By Advocate Shri.Vishnu Bhat, Senior Panel Counsel)

**ORDER (ORAL)**

**HON'BLE DR K B SURESH, MEMBER (J)**

MA for dispensation is dismissed with liberty to file RA. No order as to costs.

**(C V SANKAR)  
MEMBER (A)**

**(DR K B SURESH)  
MEMBER (J)**

/rsh/

**Annexures referred in MA No. 170/00875/2019**

Annexure MA1: Copy of the letter dated 26.07.2018

Annexure MA2: Copy of the Tribunal's order dated 30.10.2019 in  
OA No.547/2019

Annexure MA3: Copy of the letter dated 31.10.2019

Annexure MA4: Copy of the order dated 28.11.2019

Annexure MA5: Copy of the Office Order dated 14.10.2019